

1	2	3	4	5
151.	Manipur	Senapati	962	893
152.	Meghalaya	Ribhoi	972	953
153.	Mizoram	Saiha	950	932
154.	Nagaland	Longleng	964	885
155.	Odisha	Nayagarh	904	855
156.	Puducherry	Yanam	964	921
157.	Sikkim	North	995	929
158.	Tamil Nadu	Cuddalore	957	896
159.	Telangana	Hyderabad	943	914
160.	Tripura	South Tripura	961	951
161.	West Bengal	Kolkata	927	933

#### Expenditure from Nirbhaya Fund

1437. SHRI RAJ BABBAR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total funds received in Nirbhaya Fund since the fund was established by the Government in 2013;
- (b) the schemes which have been launched to spend money from the fund;
- (c) whether States and Union Territories have demanded money from the fund for rehabilitation, safety and protection of women; and
- (d) if so, the details thereof and the details of funds released for the same?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) Government of India has set up a dedicated fund called Nirbhaya Fund for implementation of initiatives aimed at enhancing the safety and security of women in the country. As per the guidelines of Ministry of Finance, Ministry of Women and Child Development is the nodal authority for appraisal of the schemes/proposals received under Nirbhaya Fund. Also, Ministry of Finance has set up an Empowered Committee under the Chairmanship of Secretary, Ministry of Women and Child Development for appraising and approving various schemes/project proposals proposed to be funded from the

Nirbhaya Fund. The concerned Ministries take up the sanction and implementation of the schemes/proposals so appraised as they do for their other schemes/projects.

Nirbhaya Fund was set up with a corpus of ₹ 1000 cr. during 2013-14. Further, an amount of ₹ 1000 cr. was provided in 2014-15 and for the financial years 2016-17 and 2017-18, an amount of ₹ 550 cr. (each financial year) was provided under the Nirbhaya Fund. The corpus transferred to the Public Account for the Nirbhaya fund upto 2017-18 is ₹ 3108 cr.

(b) to (d) Under the Nirbhaya fund, 22 proposals on women's safety and security from Central Ministries and State Governments amounting to ₹2209.19 crores have been appraised and recommended by the Empowered Committee as on 21.07.2017. The list of these projects is given in the Statement-I (*See below*). Further, the details of the funds released to the, States under Nirbhaya Fund are given in the Statement-II.

***Statement-I***

*Details of proposals on womens safety and security projects under  
Nirbhaya Fund Project*

(₹ in crores)		
Sl. No.	Name of the proposal and Ministry/ Department	Cost of Proposal
1	2	3
1.	Emergency Response Support System, MHA	321.69
2.	Creation of Central Victim Compensation Fund (CVCF), MHA	200.00
3.	Creation of Investigative Units for Crime against Women (IUCAW), MHA	324.00
4.	Organized Crime Investigative Agency (OCIA), MHA	83.20
5.	Cyber Crime Prevention against Women & Children (CCPWC), MHA	195.83
6.	Proposal for providing facility of Social Workers/Counsellors at the District and Sub-Divisional Police Station Level in Delhi, Delhi Police/MHA	5.07

1	2	3
7.	New building with women centric facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura, Delhi Police/MHA	23.53
8.	Integrated Emergency Response Management System (IEMRS), Ministry of Railways	500.00
9.	Development & Field Testing of panic Switch based safety Device for Cars and Buses for aiding Women's Safety, MeiTY	3.50
10.	Abhaya Project Proposal for safety of women and girl child, Govt. of Andhra Pradesh	138.49
11.	Chirali Proposal, Women Empowerment Directorate, Govt. of Rajasthan	10.20
12.	One Stop Centre, MWCD	119.69
13.	Universalisation of Women Helpline, MWCD	69.49
14.	Proposal on implementation of Mahila Police Volunteers Scheme in two districts, namely, Karnal and Mahendragarh, Govt. of Haryana	1.29
15.	Proposal on implementation of Mahila Police Volunteers Scheme in two districts, namely, Anantapur and Kadapa, Govt. of Andhra Pradesh	2.25
16.	Proposal on implementation of Mahila Police Volunteers Scheme in two districts, namely, Surat and Ahmedabad, Govt. of Gujarat	1.27
17.	Capacity Building at Village/ District/ State level for reducing violence against women, Govt. of Uttarakhand	0.72
18.	Training women for heavy passengers vehicles, Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka	10.54
19.	Smart and safe cities free from violence against women and girls' programme, Govt. of Madhya Pradesh	1.74
20.	Safe city project, Govt. of Odisha	110.35
21.	Installation of CCTVs in buses, UPSRTC, Govt. of Uttar Pradesh	83.5
22.	Nirbhaya Shelter Home, Govt. of Nirbhaya Fund	2.84
TOTAL		2209.19

***Statement-II****Details of funds released to the States under Nirbhaya Fund*

(₹ in crores)			
Sl. No.	Name of the proposal	Total Cost of the Project	Approximate amount of funds released as on 21.07.2017
1	2	3	4
1.	Emergency Response Support System, MHA	321.69	254.37
2.	Creation of Central Victim Compensation Fund (CVCFC), MHA	200	200
3.	Integrated Emergency Response Management System (IEMRS), Ministry of Railways	500	50
4.	Abhaya Project Proposal for safety of women and girl child, Govt. of Andhra Pradesh	138.49 (GoI share of ₹58.64 cr.)	58.64
5.	Chirali Proposal, Women Empowerment Directorate, Govt. of Rajasthan	10.20 (GoI share of ₹5.82 cr.)	2.76 (First instalment)
6.	One Stop Centre, MWCD	119.69	57.76 (Amount released to 33 States/UTs except Delhi, West Bengal and Lakshadweep)
7.	Universalisation of Women Helpline, MWCD	69.49	18.34 (Amount released to 33 States/UTs except Puducherry, Dadra & Nagar Haveli and Lakshadweep)
8.	Proposal on implementation of Mahila Police Volunteers Scheme in two districts, namely, Karnal and Mahendragarh, Govt. of Haryana	1.29 (GoI share of ₹ 0.77 cr.)	0.77

1	2	3	4
9.	Proposal on implementation of Mahila Police Volunteers Scheme in two districts, namely, Anantapur and Kadapa, Govt. of Andhra Pradesh	2.16 (GoI share of ₹1.29 cr.)	0.75 (First instalment)
10.	Proposal on implementation of Mahila Police Volunteers Scheme in two districts, namely, Surat and Ahmedabad, Govt. of Gujarat	1.27 (GoI share of ₹0.76 cr.)	0.76

#### Deaths due to malnutrition

1438. SHRIMATI SAROJINI HEMBRAM: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of children reported dead due to malnutrition during the last one year in the country, State-wise;

(b) whether Government has made any specific task force to visit the vulnerable areas to identify the risk groups and find a solution of malnutrition there;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) The data on number of deaths of children in the country is not maintained by this Ministry. However, malnutrition is not a direct cause of death but contributes to mortality and morbidity by reducing resistance to infections.

(b) to (d) Although no task force has been constituted to identify the risk groups but the areas which have high burden of malnutrition in the country have been identified for focused attention to address the issue of malnutrition.

#### Malnutrition among children of Jharkhand

1439. SHRI SANJIV KUMAR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that India's malnutrition among children is said to be even worse than Burkina Faso, Bangladesh or North Korea;

(b) whether it is also a fact that on this count Jharkhand is placed amongst the worst in all the States in the country;